

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1670**  
ANSWERED ON 15/03/2023

**OUTPUT OF RGSA**

1670 SHRI AKHILESH PRASAD SINGH:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) panchayat-wise, district-wise and State-wise expense details for the Rashtriya Gram Swaraj Abhiyan (RGSA) for last five years;
- (b) details of the projects;
- (c) steps taken by Government under the scheme, panchayat-wise, district-wise and State-wise for last five years;
- (d) whether any new panchayat has been formed under this scheme; and
- (e) if so, total number of panchayats before the scheme and after the scheme and details of the functioning of new panchayats?

**ANSWER**

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) to (c) The restructured Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan was implemented with effect from 2018-19 to 2021-22 across all States/UTs with the primary aim of strengthening of Panchayati Raj Institutions for achieving Sustainable Development Goals with main thrust on convergence with Mission Antyodaya and emphasis on strengthening Panchayati Raj Institutions in 117 Aspirational districts.

Under the scheme funds had been released to the States/ Union Territories for different activities meant for strengthening of Panchayati Raj Institutions viz Capacity Building & Training, training infrastructure and Human Resource support for training, Strengthening of Gram Sabhas in Panchayats Extension to Scheduled Areas, Distance Learning Facility via Internet Protocol based, Support for Innovations, Technical support to Panchayati Raj Institutions, Financial Data and Analysis Cell, Panchayat Buildings, e-enablement of Panchayats, Project based funding for economic development and income enhancement, Information Education Communication and Project Management Unit. The funds were not released district-wise/Panchayat-wise under the scheme. The details of funds released to States/ Union Territories during 2018-19 to 2021-22 under the scheme is at **Annexure**.

(d) & (e) Under the scheme of Rashtriya Gram Swaraj Abhiyan there was no provision for forming new Panchayats. Formation or reorganization of Panchayats is State subject.

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**Annexure**

Annex refer to in reply to Part (a) of the Rajya Sabha Unstarred Question No. 1670 answered on 15/03/2023

**State/UT-wise Funds Released under Rashtriya Gram Swaraj Abhiyan (RGSA) (2018-19 to 2021-22)****(Rs. in crore)**

Sl. No.	State/ UT	2018-19	2019-20	2020-21	2021-22
1	Andaman & Nicobar Islands	0.00	0.00	0.00	0.00
2	Andhra Pradesh	67.69	0.00	22.34	38.54
3	Arunachal Pradesh	33.19	39.59	0.00	30.07
4	Assam	39.21	23.22	26.12	44.04
5	Bihar	4.25	0.00	0.00	63.77
6	Chhattisgarh	7.24	0.00	4.04	7.93
7	Dadra & Nagar Haveli	0.00	0.00	0.00	0.00
	Daman & Diu	0.00	0.00		
8	Goa	0.00	0.00	0.00	0.59
9	Gujarat	0.00	0.00	0.00	0.00
10	Haryana	6.99	0.00	9.89	0.00
11	Himachal Pradesh	17.26	10.00	22.10	32.42
12	Jammu & Kashmir	25.06	6.19	25.00	40.00
13	Jharkhand	4.49	0.00	2.34	7.74
14	Karnataka	0.00	0.00	0.44	29.15
15	Kerala	7.68	0.00	8.13	12.00
16	Ladakh	-	-	2.15	1.08
17	Lakshadweep	0.00	0	0.00	0.00
18	Madhya Pradesh	62.79	85.48	71.42	47.11
19	Maharashtra	11.54	8.44	66.76	73.34
20	Manipur	9.25	4.54	3.41	2.98
21	Meghalaya	4.44	2.63	3.97	0.00
22	Mizoram	9.85	0.50	21.19	5.56
23	Nagaland	7.89	3.94	3.72	4.58
24	Odisha	0.00	0.00	2.94	1.33
25	Puducherry	0.00	0.00	0.00	0.00
26	Punjab	29.68	0.00	13.45	10.78
27	Rajasthan	25.57	0.00	12.98	17.27
28	Sikkim	5.08	5.10	4.75	1.19
29	Tamil Nadu	57.60	5.30	56.88	39.89
30	Telangana	0.00	0.00	12.00	0.00
31	Tripura	2.77	0.00	2.53	4.67
32	Uttar Pradesh	57.14	169.92	32.54	83.08
33	Uttarakhand	33.05	23.79	26.75	0.00
34	West Bengal	54.94	44.10	33.52	15.14

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